

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **30th April 2025** in Court Room No. 2 at 4.30 p.m. :

The Division Bench comprising of the **Hon'ble Shri Justice R.N. Laddha** and the **Hon'ble Shri Justice Shyam C. Chandak** will take up the following matter.

FOR ORDER

Interim Application No.1196 of 2024
in
Criminal Appeal No. 588 of 2016

Dated this 28th day of April, 2025.

By Order,

sd/-
(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.